

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Interactive Session on – Key issues relating to offences & trial under
the Electricity Act, 2003**

(Through online and other modes of communication)

DATE: 16th December, 2023

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Introduction of the Session & prefatory remarks By: Director, MPSJA
II	10.35 am to 11.45 am	Electricity Act, 2003: Theft of electricity and unauthorized use of electricity, Civil liability, compounding of offences under the Act By: Shri Tajinder Singh Ajmani, Faculty Member (Sr.), MPSJA
SHORT BREAK 11.45 am to 12.00 noon		
III	12.00 noon to 1.30 pm	Electricity Act, 2003: Salient features of the Act, Cognizance & procedure of trial of offences under the Act By: Shri Raghvendra Singh Chauhan, District & Additional Sessions Judge, Amarpatan District Satna

- Note:* (i) The Schedule is subject to change as per exigencies.
(ii) Use of Cell Phones during the session is strictly prohibited.

DIRECTOR